

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 70 OF 2017**

**Dated : 4<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>DCM Shriram Ltd.</b>	<b>...Appellant(s)</b>
<b>Vs.</b>	
<b>Rajasthan Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Adihshree Chakarborty
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Ms. Himanshu Andley for R-1 Mr. Ajatshatru S. Mina Mr. Anish Sharma for R-2 Mr. Pradeep Misra Mr. Manoj Kumar Sharma for R-3 Mr. Ashok Ranjan (Rep.), NLDC for R-4 Mr. Rajiv Porwal Ms. Kavita Parihar (Rep.) NRLDC, for R-5  Mr. Naresh Kr. Agarwal, AGM RVPN, Jaipur

**ORDER**

Mr. Pradeep Misra, learned counsel for the Respondent No. 3 seeks time to file reply on the information submitted by NLDC and RLDC within a week's time.

List the matter for further hearing on **25.09.2019**.

**(S. D. Dubey)**  
**Technical Member**

*kt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**